

SHRI HARY VISHNU KAMATH:
Let him consider it.

MR. SPEAKER: The question is:

"That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the 7th March, 1979."

The motion was adopted.

12.46 hrs.

MATTERS UNDER RULE 377

(i) REPORTED THEFT OF STEEL WORTH ABOUT RS. TWO LAKHS FROM THE PREMISES OF JAWAHARLAL NEHRU UNIVERSITY

श्री श्री प्रकाश त्वाणी (बहाराइप) : अध्यक्ष महोदय, समाचार पत्रों के अनुसार दिल्ली में जवाहर नाल में एक विश्वविद्यालय में बन रहे एक नये पुस्तकालय से लगभग 2 लाख रुपये के मूल्य का 86 टन स्टील गायब हो गया है। आश्चर्य इस बात का है कि आफिस से उस स्टील से संबंधित कागजात भी गायब है। इससे लिङ्ग होता है कि इस चोड़ाले में अधिकारी यह आफिस के कर्मचारी भी शामिल हैं। बिना सत्यान में इस प्रकार के चोड़ाले का होना लज्जा की बात है, सरकार को इसकी तुरन्त जांच करनी चाहिये और दोषियों को दंड देने की व्यवस्था करनी चाहिये।

(ii) NEED FOR PROVIDING AN ADDITIONAL ALL-WEATHER SHIP FOR THE PEOPLE OF LAKSHADWEEP

SHRI P. M SAYEED (Lakshadweep): Sir, I want to mention the following under Rule 377.

Acute hardship is faced by the people of the Union Territory of Lakshadweep for want of conveyance to carry and stock in the Islands the essential commodities and other materials. At present only one all-weather ship to carry passengers and cargo to and from the Islands is available. This problem was further complicated on account of the VIP visits to the Islands during the season, the result being people who are to reach the mainland and Islands are stranded; in fact, even the seamen in Minicoy who are wanting to go to Minicoy are stranded. In

order to store essential commodities in the respective Islands and to clear the backlog and the passengers, the existing all-weather ship is unable to cope up and hence the present crisis.

I, therefore, want through you to call upon the Government to arrange an all-weather ship forthwith so as to ease the acute hardship faced by the people of the Union Territory of Lakshadweep.

12.50 hrs.

RAILWAY BUDGET, 1979-80— GENERAL DISCUSSION—contd.

MR. SPEAKER: The House will now take up further discussion of the Railway Budget.

PROF. P. G. MAVALANKAR (Gandhinagar): Sir, I am happy to be able to participate in this general discussion on the Railway Budget. May I say at the outset that, listening to most of the speeches which I the pleasure of doing in this debate, I carried the impression that, instead of dealing with some of the major aspects of railway administration and railway management, many of us, perhaps inevitably, seem to go into comparatively minor issues of a train stopping at a particular station or water not being available at a particular station and so on and so forth, with the result that within the limited time—we just now from Shri H. V. Kamath's long drawn out remarks heard how difficult it is for us to get enough time for each Ministry—it is difficult for us to deal with major questions of policy within the time allotted to us. So, I am really wondering whether we should not evolve some kind of a device whereby the discussion on the Railway Budget can be divided into two parts—one for general discussion and the second one for every Member to mention the requirements of his constituency.